

श्री ममजीजी  
 11/12/26

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## Declaration of Assets and Liabilities

Year-2025-26

I, ABHINANDAN KUMAR KARN son of Sri RATAN PRASAD KARN aged - 32 yrs, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Office Attendant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc. ) of myself, my spouse and dependents.\*

### A. Details of movable assets

( Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Sweta Nidhi (Spouse)	Dependant-1 Name USHA DEVI (Mother)	Dependant-2 Name Ratan Pr Karn (Father)	Dependant-3 Name Atharv (Son)
(i)	Cash	Rs. 3500	Rs. 17000	1800	2500	—
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	SBI DVM, Patna = 5700/- SBI, Samastipur = 2350/-	SBI, Madhubani = 138000/-	PNB Samastipur = 11700/-	PNB Samvi = 1800/-	—
(iii)	Bonds, Debentures and Shares in Companies,	—	—	—	—	—
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	ICICI Prudentials Life Insurance = 30800/- yearly	LIC Policy 11000/- yearly	—	—	—
(v)	Motor Vehicles (details of make, etc)	Honda SP-125 Motor Bike	—	—	—	—
(vi)	Jewellery (details of weight and value)	20 gm Gold.	Gold - 65 gm Silver - 1 kg	—	—	—
(vii)	Other assets, such as values of claims/ interests	—	—	—	—	—

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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**B. Detail of Immovable assets.**

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependent - 1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	—	—	—	Joint Property With family	—
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	—	—	—	Joint Property With family	—
(iii)	Buildings (Commercial and residential) Location(s)- Survey/door number(s)- Extent (Total measurement)- Current market value	—	—	—	—	—
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	—	—	—	Joint House Property With family	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details my liabilities/ overdues to public financial institutions and government dues :-  
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 15-02-2026
(a)	(i) Loans from Banks	SBI, BVM, Patna	65239.00 /-
	(ii) Loans form Financial Institutions	—	—
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to department dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—
	(d) dues to departments dealing with	—	—

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	telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	DDY PK 2647 R	—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C. PERSONAL DETAIL :**

- i) GPF/CPF/PRAN NO :-
- ii) Gender :-
- iii) Date of Birth :- 20-03-1994
- iv) Class/Group :-  (A/B/C)
- v) Cadre :   
(Full Name e.g., B.A.S. Bihar Administrative Service.  
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- *Abhinandan Kumar Karn*  
Name of Employee:- *ABHINANDAN KUMAR KARN*  
Designation:- *Office Attendant*  
Department :- *Bihar Legislative Assembly*

Place :- *Patna*

Date :- *11.02.26*

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.